

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A. No. 3 in Petition(s) for Special Leave to Appeal (Civil) No(s).7000/2004

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

CARPENTER WORKERS UNION & ORS.

Respondent(s)

Date: 27/09/2007 This Petition was mentioned today

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE P.SATHASIVAMFor Petitioner(s) Mr. P.S. Patwalia, Sr. Adv.
Mr. Kailash Pandey, Adv.
Mr. Mukesh Tyagi, Adv.
Mr. D.S. Mahra, Adv.

For Respondent(s)

UPON being mentioned the Court made the following
ORDER

I.A. No. 3 is disposed of in terms of signed order.

(Pardeep Kumar) (Neeru Bala Vij)
Court Master Court Master
[SIGNED ORDER IS PLACED ON THE FILE]
IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

I.A. NO. 3 OF 2007

IN

SPECIAL LEAVE PETITION (C) NO. 7000 OF 2004

UNION OF INDIA & ORS.
PETITIONERS

.....

VERSUS

CARPENTER WORKERS UNION & ORS.
RESPONDENTS

.....

ORDER

On the prayer made by learned senior counsel for the
petitioners, time is extended till 30.11.2007 to implement the

directions given by this court vide judgment dated 30.11.2006.

I.A. No. 3 is disposed of accordingly.

.....J.
[TARUN CHATTERJEE]

.....J.
[P. SATHASIVAM]

NEW DELHI
SEPTEMBER 27, 2007